

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :28/02/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE- MENTION2802-AT11.00A.M-11.05A.M.**

**10-ADMISSION-COURTCODE-FALKONRPS-AT11.05AM**

Misc. Application	1773/2022	BUDHAN CHANDRA KUNDU-DELAY Vs. SEBI	Adv. Anjali Agarwal
(Main Matter Number :SEBI Appeal/0000108/2023)			

1 SEBI Appeal	108/2023	BUDHAN CHANDRA KUNDU Vs. SEBI	Adv. Anjali Agarwal
Sub Matter :		Misc. Application/0001773/2022	

**30-ADMISSION-COURTCODE-NONCOMPLIANCE-AT11.08AM**

Misc. Application	150/2023	GSF MANAGERS LLP-DELAY Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000114/2023)				

2 SEBI Appeal	114/2023	GSF MANAGERS LLP Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter :		Misc. Application/0000150/2023		

**742-ADMISSION-COURTCODE-SECUREFINAL-at11.10AM**

3 Misc. Application	173/2023	MR. R.S.RAMANI-URGENCY AND RELIEFS Vs. SEBI	Trilegal
(Main Matter Number :SEBI Appeal/0000190/2023)			

4 Misc. Application	174/2023	MR. GURUMURTHI JAYARAMAN-URGENCY AND RELIEFS Vs. SEBI	Trilegal
(Main Matter Number :SEBI Appeal/0000191/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	SEBI Appeal	189/2023	SECUREKLOUD TECHNOLOGIES LIMITED Vs. SEBI	Trilegal
Sub Matter :		Misc. Application/0000176/2023		
	SEBI Appeal	190/2023	MR. R.S.RAMANI Vs. SEBI	Trilegal
Sub Matter :		Misc. Application/0000173/2023		
	SEBI Appeal	191/2023	MR. GURUMURTHI JAYARAMAN Vs. SEBI	Trilegal
Sub Matter :		Misc. Application/0000174/2023		
	Misc. Application	176/2023	SECUREKLOUD TECHNOLOGIES LTD-URGENCY AND RELIEFS Vs. SEBI	Trilegal
(Main Matter Number :SEBI Appeal/0000189/2023)				
<b><u>93-ADMISSION-COURTCODE-SUMMARYSETTLEMENT-AT11.11A.</u></b>				
	Misc. Application	247/2023	DARSHAN ORNA LTD.-EXEMPTION Vs. SEBI	RITESH M SHETH
(Main Matter Number :SEBI Appeal/0000209/2023)				
	Misc. Application	248/2023	VEERAM SECURITIES LTD.-EXEMPTION Vs. SEBI	MAHENDRA R SHAH
(Main Matter Number :SEBI Appeal/0000208/2023)				
6	SEBI Appeal	208/2023	VEERAM SECURITIES LTD. Vs. SEBI	MAHENDRA R SHAH
Sub Matter :		Misc. Application/0000248/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	209/2023	DARSHAN ORNA LTD. Vs. SEBI	RITESH M SHETH
Sub Matter :		Misc. Application/0000247/2023		
<b><u>832-ADMISSION-CODE-PREFERENTIALALLOTMENT-AT11.12AM</u></b>				
8	SEBI Appeal	210/2023	Quasar India Limited and Ors Vs. SEBI	HARISH KUMAR, DIRECTOR
<b><u>413-ADMISSION-COURTCODE-NONCOMPLIANCE-AT11.14AM</u></b>				
	Misc. Application	133/2023	BARDUAR TEA AND TIMBER COMPANY LTD AND ORS-DELEY Vs. CALCUTTA STOCK EXCHANGE AND ORS.	Bellator Legal Services LLP
(Main Matter Number :SEBI Appeal/0000212/2023)				
	Misc. Application	227/2023	BARDUAR TEA AND TIMBER COM. LTD AND ORS-EXEMPTION Vs. CALCUTTA STOCK EXCHANGE AND ORS.	Bellator Legal Services LLP
(Main Matter Number :SEBI Appeal/0000212/2023)				
9	SEBI Appeal	212/2023	BARDUAR TEA AND TIMBER COMPANY LIMITED AND ORS Vs. CALCUTTA STOCK EXCHANGE AND ORS.	Bellator Legal Services LLP
Sub Matter :		Misc. Application/0000133/2023		
Sub Matter :		Misc. Application/0000227/2023		
<b><u>371-</u></b>				
	Misc. Application	134/2023	PLATINUM INFRASTRUCTURE PVT. LTD.-DELAY Vs. SEBI	BATHIYA LEGAL
(Main Matter Number :SEBI Appeal/0000213/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	135/2023	PLATINUM INFRASTRUCTURE PVT. LTD.-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000213/2023)	BATHIYA LEGAL
	Misc. Application	218/2023	Best Healthcare Private Limited-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000214/2023)	MINDSPRIGHT LEGAL
10	SEBI Appeal	213/2023	PLATINUM INFRASTRUCTURE PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0000134/2023 Sub Matter : Misc. Application/0000135/2023	BATHIYA LEGAL
11	SEBI Appeal	214/2023	Best Healthcare Private Limited Vs. SEBI Sub Matter : Misc. Application/0000218/2023	MINDSPRIGHT LEGAL
<b><u>306-ADMISSION-COURTCODE-AUSTRALWTM-AT11.16AM</u></b>				
12	SEBI Appeal	215/2023	M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS. Vs. SEBI Sub Matter : Misc. Application/0000282/2023	Loknath Mishra Advocate
	Misc. Application	282/2023	M/S. AUSTRAL COKE AND PRO. LTD. AND ORS.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000215/2023)	Loknath Mishra Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>469-PARTHEARD-CODE-REGISTRATIONCANCELLED-AT11.20AM</u></b>				
13	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.

Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021

**453 ADMDISPOSAL-COURTCODE-GROMOPFUTP-AT12NOON**

14	SEBI Appeal	496/2021 ( /0000 )	Vipul Amratlal Doshi Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	518/2021	Vijay Mahavir Tibrewal Vs. SEBI	Manoj Kumar Mishra
	SEBI Appeal	519/2021	Kavita Vijay Tibrewal Vs. SEBI	Adv. Manoj Kumar Mishra)
	SEBI Appeal	580/2021	M/S RAM BHOPAL AGARWAL AND SONS HUF Vs. SEBI	ANP Chambers
	SEBI Appeal	658/2021	PRISMx GLOBAL VENTURES LIMITED Vs. SEBI	Shantibhushan Nirmal, Advocate

Sub Matter(Disposed) : Misc. Application/0000943/2021

	SEBI Appeal	87/2022	PRADEEP NATWARLAL DHANUKA Vs. SEBI	Dinesh Prakash Guchiya, Advocate High Court
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Sub Matter : Misc. Application/0000074/2022  
 Sub Matter : Misc. Application/0000075/2022  
 Sub Matter(Disposed) : Misc. Application/0000242/2022  
 Sub Matter : Misc. Application/0000442/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	131/2022 (/0000)	SAPNA RAMDAS JATWAL Vs. SEBI	Dinesh Prakash Guchiya, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000170/2022		
	Sub Matter(Disposed) :	Misc. Application/0000171/2022		
	Sub Matter(Disposed) :	Misc. Application/0000301/2022		
	Misc. Application	442/2022	SEBI-DELAY IN REPLY Vs. PRADEEP NATVARLAL DHANUKA	Economci Law Practice
	(Main Matter Number :SEBI Appeal/0000087/2022)			
	SEBI Appeal	481/2022	Girish Rajkumar Goel Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
	Sub Matter :	Misc. Application/0000765/2022		
	Sub Matter :	Misc. Application/0000781/2022		
	Misc. Application	765/2022	Girish Rajkumar Goel-DELAY Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
	(Main Matter Number :SEBI Appeal/0000481/2022)			
	Misc. Application	781/2022	Girish Rajkumar Goel-STAY Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
	(Main Matter Number :SEBI Appeal/0000481/2022)			

**210-ADMDISPOSAL-COURTCODE-FALSEREPORTING-AT12.05PM**

15	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
	Sub Matter(Disposed) :	Misc. Application/0000737/2021		
	Sub Matter(Disposed) :	Misc. Application/0000047/2021		
	Sub Matter(Disposed) :	Misc. Application/0001171/2021		
	Sub Matter :	Misc. Application/0000674/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
\	SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP

Sub Matter(Disposed) : Misc. Application/0000048/2021

**699-DISPOSAL-CODE-FITANDPROPERNEPTUNE-AT 12.10P.M**

16	Misc. Application	47/2022 ( /0000 )	KAILASH RAMKISHAN GUPTA AND ANR-Stay Application Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
(Main Matter Number :SEBI Appeal/0000064/2022)				

	Misc. Application	61/2022	KAILASH RAMKISHAN GUPTA AND ANR- Add.Documents Applicaation Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
(Main Matter Number :SEBI Appeal/0000064/2022)				

	SEBI Appeal	64/2022	KAILASH RAMKISHAN GUPTA AND ANR Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
Sub Matter :	Misc. Application/0000047/2022			
Sub Matter :	Misc. Application/0000061/2022			
Sub Matter :	Misc. Application/0000582/2022			

	Misc. Application	582/2022	SEBI-condonation of delay Vs. Kailash Ramkishan Gupta and Anr.	Mayur Jaisingh, Advocate
(Main Matter Number :SEBI Appeal/0000064/2022)				

**726-DISPOSALCOURTCODE-SUSPENSION-AT 12.15P.M.**

17	SEBI Appeal	113/2022	INDIANIVESH SHARES AND SECURITIES PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) :	Misc. Application/0000207/2022			
Sub Matter(Disposed) :	Misc. Application/0000208/2022			
Sub Matter :	Misc. Application/0000320/2022			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	Misc. Application	320/2022	NSEIL-DELAY Vs. IndiaNivesh Shares and Securities Pvt. Ltd.	Cyril Mangaldas Prakash Shah and Associates

(Main Matter Number :SEBI Appeal/0000113/2022)

**882-DISPOSAL-COURTCODE-FEELIABILITY-AT 12.20PM**

18	SEBI Appeal	380/2022	ICAP IL INDIA PRIVATE LIMITED Vs. SEBI	KHAITAN AND CO
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**9-DISPOSAL-COURTCODE-PREFERENTIALISSUE-AT12.45PM**

19	SEBI Appeal	650/2022	GEETABEN JOSHI AND ANR. Vs. SEBI	Corporate Advocates	Pleaders,	
Sub Matter(Disposed) :		Misc. Application/0001022/2022				
Sub Matter :		Misc. Application/0001687/2022				
	Misc. Application	1687/2022	SEBI-DELAY IN REPLY Vs. GEETABEN JOSHI AND ANR.	K Ashar and Co	Corporate Advocates	Pleaders,

(Main Matter Number :SEBI Appeal/0000650/2022)

**962-DISPOSAL-COURTCODE-CORALHUB-12.25PM**

	SEBI Appeal	522/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew Associates	and
Sub Matter(Disposed) :		Misc. Application/0000554/2022			
Sub Matter :		Misc. Application/0001361/2022			
20	SEBI Appeal	523/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew Associates	and
Sub Matter :		Misc. Application/0001647/2022			



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1361/2022	SEBI-DELAY IN REPLY Vs. Gopal S Chandrashekhar	MANSUKHLAL HIRALAL AND COMPANY

(Main Matter Number :SEBI Appeal/0000522/2022)

	Misc. Application	1647/2022	SEBI-DELAY IN REPLY Vs. Gopal S. Chandrashekhar	MANSUKHLAL HIRALAL AND COMPANY Joby Mathew and Associates
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(Main Matter Number :SEBI Appeal/0000523/2022)

**991-DISPOSAL-COURTCODE-SUGARSAO-AT 12.30P.M.**

	SEBI Appeal	621/2022	PAT FINANCIAL CONSULTANTS PVT. LTD. Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) :	Misc. Application/0000817/2022			
Sub Matter :	Misc. Application/0001718/2022			

21	SEBI Appeal	622/2022	GANDIV INVESTMENT PVT. LTD. Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) :	Misc. Application/0000940/2022			
Sub Matter :	Misc. Application/0001719/2022			

	Misc. Application	1718/2022	SEBI-DELAY IN REPLY Vs. Pat Financial Consultants Pvt. Ltd.	ELP M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000621/2022)				

	Misc. Application	1719/2022	SEBI-DELAY IN REPLY Vs. Gandiv Investment Pvt. Ltd.	ELP M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000622/2022)				

**980-ADMISSIONDISPOSAL-CODE-BANKSMS-AT12.35P.M.**

22	SEBI Appeal	629/2022	MALAY BHOW Vs. SEBI	R V Legal
Sub Matter(Disposed) :	Misc. Application/0000901/2022			
Sub Matter :	Misc. Application/0001742/2022			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1742/2022	SEBI-DELAY IN REPLY Vs. Malay Bhow	MDP AND Partners  RV Legal
(Main Matter Number :SEBI Appeal/0000629/2022)				
<b><u>899DISPOSAL-COURTCODE-ESAARAO-AT12.40PM</u></b>				
23	SEBI Appeal	658/2022	GIRRAJ KISHOR AGRAWAL AND ORS. Vs. SEBI	PROFESS ASSOCIATES  LAW
Sub Matter :		Misc. Application/0001693/2022		
	Misc. Application	1430/2022	Jaidev Gupta HUF Vs. SEBI	profess law Associates
(Main Matter Number :SEBI Appeal/0000952/2022)				
	SEBI Appeal	952/2022	Jaidev Gupta HUF Vs. SEBI	Profess Law Associates
Sub Matter :		Misc. Application/0001430/2022		
	Misc. Application	1693/2022	SEBI-DELAY IN REPLY Vs. GIRRAJ KISHOR AGRAWAL AND ORS.	K Ashar and Co  PROFESS ASSOCIATES  LAW
(Main Matter Number :SEBI Appeal/0000658/2022)				
<b><u>897DISPOSAL-COURTCODE-KUSHALWTM-AT12.45PM</u></b>				
24	SEBI Appeal	848/2022	Sandeep Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter :		Misc. Application/0000081/2023		
	SEBI Appeal	849/2022	Manoj Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) :		Misc. Application/0001143/2022		
Sub Matter :		Misc. Application/0000082/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	850/2022	Pushpadevi Tulsiram Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001144/2022				
	SEBI Appeal	851/2022	Mahendra Tulsiram Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001145/2022				
	SEBI Appeal	852/2022 ( /0000 )	Sudha Mahendra Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001152/2022				
	SEBI Appeal	853/2022	Namrata Sandeep Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001293/2022				
Sub Matter : Misc. Application/0000083/2023				
	Misc. Application	81/2023	SEBI-DELAY IN REPLY Vs. Sandeep Tulsiram Agarwal	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000848/2022)				
	Misc. Application	82/2023	SEBI-DELAY IN REPLY Vs. MANOJ TULSIRAM AGARWAL	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000849/2022)				
	Misc. Application	83/2023	SEBI-DELAY IN REPLY Vs. NAMRATA SANDEEP AGARWAL	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000853/2022)				
<b><u>930DISPOSAL-COURTCODE- REPRESENTATION-AT12.50PM</u></b>				
25	Misc. Application	1494/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
(Main Matter Number :SEBI Appeal/0000985/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	985/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
Sub Matter :		Misc. Application/0001494/2022		

**686-DISPOSAL-COURTCODE-GLOBALAO-AT12.55P.M.**

26	SEBI Appeal	1022/2022	MANOJ RATHOD HUF Vs. SEBI	CHHAGANLAL APPELLANT IN PERSON
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